

Annexure 7

Name of the Corporate debtor: M/s.Bheema Cements Limited; Date of commencement of CIRP: 09.07.2018; List of Creditors as on :29.10.2019

List of operational creditors (Government dues)

S No	Details of claimant			Details of claims received		Details of claim admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Not Admitted	Amount of claim under verification	Remarks if any	
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by Guarantee	Whether related party?						% of voting share in COC if applicable
1	IT	INCOME TAX DEPARTMENT	G-1		10,15,232.00	10,15,232.00	Government	Nil	0	No	0	0	0	0	0	
2	Tax	CENTRAL TAX	G-2		25,84,76,782.00	23,74,53,021.00	Government	Nil	0	No	0	0	0	2,10,23,761.00	0	
3	Tax	COMMERCIAL TAX	G-3		30,25,32,103.00	30,25,32,103.00	Government	Nil	0	No	0	0	0	0	0	
4	Mines	INDUSTRIES & COMMERCE (M.II) DEPARTMENT, GOVERNMENT OF TELANGANA- Claim not received but considered from demand	G-4		9,40,97,694.00	9,40,97,694.00	Government	Nil	0	No	0	0	0	0	0	
5	Securities	NATIONAL SECURITIES DEPOSITORY Ltd	G-5		1,70,969.24	1,70,969.24	Government	Nil	0	No	0	0	0	0	0	
6	Electricity	SOUTHERN POWER DEISTRIBUTION COMPANY TS LTD	G-6		26,20,19,369.00	26,20,19,369.00	Government	Nil	0	No	0	0	0	0	0	
		Total			91,83,12,149.24	89,72,88,388.24								2,10,23,761.00		